

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1505**  
TO BE ANSWERED ON THE 20<sup>TH</sup> SEPTEMBER, 2020

**INCREASED FACILITIES TO FARMERS**

1505. SHRI AJAY KUMAR MISRA TENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to provide same facilities to farmers at par with the industrial products by formulating policy of processing and marketing of agricultural products as per the criteria of organic farming so as to enable them to compete with global market;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR)

(a) & (b): Agricultural Produce including organic agricultural produce are different from industrial products, thereby necessitating different kinds of handling and facilities. Organic farming policy, 2005 envisages promotion of organic farming in value chain mode for providing better returns to farmers. In line with the policy, Government of India has been promoting export of certified organic niche crops of North East region of the country in a value chain mode under Mission Organic Value Chain Development. Apart from formation of Farmer Producer Organizations (FPOs) and input support, major thrust of the programme is on processing and marketing. Support up to Rs. 2 crores is provided to FPOs/ entrepreneurs for setting up of collection and grading centres, transport vehicles, reefer vans, integrated processing units that can add value to organic produce fetching good returns to farmers.

Similarly, Participatory Guarantee System (PGS) certification, primary processing and marketing of organic agriculture produce are supported under the organic farming scheme of Paramparagat Krishi Vikas Yojana.

In addition to above, Agricultural and Processed Food Products Export Development Authority (APEDA) provides Financial Assistance to only registered member exporters of scheduled products including organic agricultural produce through its schemes. APEDA is also engaged in negotiations for mutual recognitions/equivalency for organic products with importing countries. Efforts of APEDA have resulted in obtaining equivalency of National Programme for Organic Production (NPOP) with the standards of European Union and Switzerland for unprocessed plant products and conformity assessment with United States Department of Agriculture (USDA). The recognition agreements help in increase of export which in turn helps organic farmers.

(c) In view of (a) & (b) above, the Question does not arise.

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